

ITEM NO.1744

COURT NO.17

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8040/2019

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

RAVINDRA NATH TAIGOR & ORS.

Respondent(s)

IA No. 113232/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
 THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
 IA No. 88849/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
 THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
 IA No. 96318/2023 - APPLICATION FOR SUBSTITUTION
 IA No. 96320/2023 - APPLICATION FOR SUBSTITUTION
 IA No. 96319/2023 - APPLICATION FOR SUBSTITUTION
 IA No. 113021/2024 - SETTING ASIDE AN ABATEMENT
 IA No. 88867/2024 - SETTING ASIDE AN ABATEMENT

Date : 13-09-2024 These applications were called on for hearing
 today.

CORAM :

HON'BLE MR. JUSTICE R. MAHADEVAN
 [IN CHAMBER

Mr. Aniket Tomar, Adv.
 Mr. Divesh Tiwari, Adv.
 Mr. Yatharth Singh, Adv.

Mr. M. M. Kashyap, AOR
 Mr. Ilin Saraswat, Adv.
 Ms. Poonam Seth, Adv.
 Ms. Ilma Saifi, Adv.

Mr. Sumit Teterrwal, AOR
 Mr. Ajay Choudhary, AOR

Mr. Nagarkatti Kartik Uday, AOR
 Ms. Babita Kushwaha, Adv.

M/S. Mukesh Kumar Singh And Co., AOR
 Mr. Chandrakant Sukumar Sarkar, Adv.
 Mr. Ikshit Singhal, Adv.
 Mr. Mani Shankar Mishra, Adv.
 Mr. K Venkateshwara Prasad, Adv.
 Mr. C M Dwivedi, Adv.
 Ms. Km. Reena, Adv.
 Ms. Saba, Adv.

Mr. Purushottam Sharma Tripathi, AOR
 Mr. Mukesh Kumar Singh, Adv.

Mr. Amit, AOR
 Mr. Divyesh Pratap Singh, AOR
 Mr. Robin Khokhar, AOR

Mr. Rajendra Beniwal, Adv.
 Mr. Sunil Beniwal, Adv.
 Mr. Ashkrit Tiwari, Adv.
 Ms. Richa, Adv.
 Ms. Bano Deswal, Adv.
 Mrs. Tannu, Adv.
 Mr. R. C. Kaushik, AOR

Dr. Vinod Kumar Tewari, AOR
 Mr. Anantha Narayana M.g., AOR

Mr. Arvind Gupta, AOR
 Mr. Marshall Siddiqui, Adv.

indicating the steps taken so far.

List after two weeks.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)